

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 281 OF 2015 &
IA NOS. 460 & 480 OF 2015 &
IA NOS. 167, 332 & 387 OF 2016

&
RP NO. 04 OF 2016 IN A.NO. 255 OF 2013

Dated: 25th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

The Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Dhruv Mehta, Sr. Adv.
Mr. Anupam Varma
Mr. Rahul Kinra
Mr. Anivesh Bhardwaj
Ms. Sakshi Mehrotra (*Rep.*)
Mr. Anurag Bansal (*Rep.*)

Counsel for the Respondent(s) : Mr. Dhananjay Baijal
for Mr. Nikhil Nayyar for R-1

Mr. H.S. Phoolka, Sr. Adv.
Mr. M.G.Ramchandran
Mr. Sumeet Pushkarna for R-3
for Respondent Pension Trust

Mr. S.Ahmed for Impleader

R.P. NO. 04 OF 2016 IN
APPEAL NO. 255 OF 2013

In the matter of:

Tata Power Delhi Distribution Ltd. Review
Vs. Petitioner/R-4

Delhi Transco Ltd. Appellant(s)

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Dhruv Mehta, Sr. Adv.
Mr. Anupam Varma
Mr. Rahul Kinra
Mr. Anivesh Bhardwaj
Ms. Anu
Ms. Sakshi Mehrotra (*Rep.*)
Mr. Anurag Bansal (*Rep.*)

Counsel for the Respondent(s) : Mr. Pradeep Mishra
Mr. Manoj Kumar Sharma for R-1

Mr. H.S. Phoolka, Sr. Adv.
Mr. M.G.Ramchandran
Mr. Sumeet Pushkarna
for Respondent Pension Trust

Mr. Anand K.Ganesan
Ms. Parichita chowdhury for DTL
(Appellant in main appeal)

ORDER

As agreed by the learned counsel appearing for both the parties, list this batch of appeals for hearing on **22.10.2018**.

(S. D. Dubey)
Technical Member

Js/kt

(Justice N. K. Patil)
Judicial Member